

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. C.P. (IB)-93(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- XTX Securities Private Limited**

**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

PCA, Kairav Trivedi appeared for the Applicant through VC. The present Company Petition is on board for clarification as the latest audited balance sheet of the Company as well as insolvency certificate signed by the majority of the directors has been not filed. Applicant seeks time to file the same. Accordingly, the present Company Petition is de-reserved and list this matter for further hearing on **20.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**